

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 146/17 in CP 1/16	-	For filing written arguments	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

1. SNEHA MADINOR
OF CONVERSE LAW
8861324242

RESPONDENT NO. 1

Sneha Madinor

2. Tyotli & P.R. Aejun
for J. Saigal Associates

Petitioner
ORDER

Tyotli

9663071888 Counsel for Petitioner is present. I.A 146/2017 is taken up today. It is filed for withdrawal of the company petition. Counsel for Respondent is also present. She reported no objection for withdrawal of the company petition filed by the Petitioner Company. I.A 146/17 is allowed. Permission is granted to the Petitioner to withdraw the petition. Petition is dismissed as withdrawn vide separate order. I.A 12/16 is also taken up today. Counsel for Petitioner in I.A 12/16 made endorsement that petition is not pressed. Therefore, petition is dismissed as not pressed vide separate order.


Member (T)


Member (J)